

(a) whether Government have any proposal to re-start the scheme of giving spraying subsidy for rubber ;

(b) if so, when it is likely to begin ; and

(c) the amount likely to be spent this year on this ?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) No, Sir.

(b) and (c) Do not arise .

#### Earnings from Export of Rice

7217. SHRI V. SOBHANADRESESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) the quantity of rice exported to different countries and its value in the year 1983-84 and 1984-85;

(b) the prices of medium fine and super fine varieties of rice in the importing countries; and

(c) the steps taken by Government to export more rice and earn more foreign exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) During 1983-84 and 1984-85, export of non-basmati rice was not allowed. As per tentative statistics compiled, export of basmati rice during 1983-84 was of the order of 141,664 MT valued at Rs. 96.12 crores. During 1984-85 export of basmati rice is estimated to have been of the order of 241,783 MT valued at Rs. 163.03 crores.

(b) The international price of different varieties of rice are as under :

(i) U.S. Long grain 10% broken :  
£615 CIF per metric tonne U.K.  
Ports.

ii) Thai\* : 5% broken : US \$220  
per metric tonne.

Broken A—1 super : US \$177  
per metric tonne

Par boiled -5% broken : US \$227  
per metric tonne.

\*FOB Unstowed (100 Kg. Bags, per tonne, Thai Board of Trade Prices.

Source : Public Ledger dated May, 4 1985.

(c) There is good demand for Indian Basmati rice and certain other varieties of rice in the international market. Subject to availability of quantities, exports can be promoted.

#### Raids Conducted by Excise Customs and Income Tax Authorities in Bombay.

7218. SHRI ANAND SINGH : Will the Minister of FINANCE be pleased to state the details of the raids conducted by Central Excise, Customs and Income tax authorities in Bombay since January 1985, indicating the extent of black money and tax evasion detected ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : During the first four months of 1985 i.e. January, 1985 to April, 1985, Central Excise authorities detected 232 cases in Bombay involving an estimated evasion of Central Excise duty of Rs. 19.46 crores approximately. During the same period, customs searches were conducted for detection of under valuation and consequent evasion of duty to the extent of Rs. 2.39 crores approximately in cases other than purely smuggling. On the Income Tax side during the same period, the concerned authorities conducted 436 searches in Bombay resulting in seizure of *prima facie* unaccounted assets valued at Rs. 1.71 crores approximately.